

National Company Law Tribunal

Allahabad Bench



104

C P No. 299/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Respondent	
2.	Krishna Dev Vyas	Adv.	Petitioner	

CP NO. 299/ALD/2018.

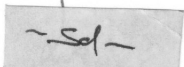
Ms. Monica Nanda, PCS for the respondent and Sh. Krishna Dev Vyas, Advocate for the petitioner are present.

ROC requested time to file rejoinder.

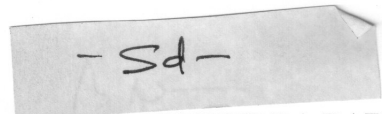
ROC shall file rejoinder alongwith SFIO Report within two weeks.

List the matter on 21st February, 2019.

Dated: 24.01.2019



SAROJ RAJWARE,
MEMBER (T)



BIKKI RAVEENDRA BABU
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S.)